

[TO BE PUBLISHED IN THE GAZETTE OF INDIA,  
EXTRAORDINARY, PART-II, SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 15<sup>th</sup> June, 2009.  
25 Jyaistha, 1931 (SAKA )

**Notification No. 64 / 2009-Customs (N.T.)**

G.S.R. No. (E) - In exercise of the powers conferred by sub-rule (1) of Rule 3 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, and in supersession of notification of the Government of India in the Ministry of Finance (Department of Revenue) No.105/2008-Customs (N.T) issued vide G.S.R. No.631(E) dated the 2<sup>nd</sup> September, 2008, the Central Government hereby appoints Ms. Praveen Mahajan as Director General (Safeguard) for the purposes of the said Rules.

F. No. 528/23/2008-Cus.(TU)

Sd/-  
(M. M. Parthiban)  
Director (Customs)